

GOVERNMENT OF INDIA  
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

**LOK SABHA**  
**UNSTARRED QUESTION NO. 5587**  
**TO BE ANSWERED ON 04.04.2025**

**ONE STOP CENTRES**

5587. SHRI K C VENUGOPAL:

Will the Minister of Women and Child Development be pleased to state:

- (a) the details of the number of women supported by One Stop Centres (OSCs), State-wise;
- (b) the number of complaints lodged about crimes against women in the country, State-wise;
- (c) the details of funds allocated to OSCs and the percentage of fund utilisation during the past five years, State-wise;
- (d) the details of the staff requirements for OSC across the country along with the actual number of staff currently employed; and
- (e) whether each OSC is administered by a woman, in line with programme requirements?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT  
(SHRIMATI SAVITRI THAKUR)

(a): The One Stop Centre (OSC) is a component of Sambal vertical under the Umbrella Mission Shakti. It provides integrated support and assistance under one roof to women affected by violence and those in distress, both in private and public spaces. One Stop Centres (OSCs) have assisted 10.98 lakh women up to 28<sup>th</sup> February, 2025 since inception of the scheme in 2015.

(b): As per the latest information published by National Crime Records Bureau (NCRB), State/UTs- wise details of cases registered for the crime against women during the years 2020, 2021 and 2022 is at **Annexure- I**.

(c): Details of the funds released to OSCs and percentage of funds utilised by the States/UTs during the last five years are at **Annexure-II**.

(d) and (e): As per the Mission Shakti guidelines, the head of an OSC is a woman administrator. Further, Central Government provides 100% financial assistance to States/ UTs for implementation of OSC scheme for 13 persons which comprises Centre Administrator (1), Case Worker (2), Para Legal Personnel/Lawyer (1), Para Medical Personnel (1), Psycho-social Counsellor (1), Office Assistant with computer knowledge (1), Multi-purpose Staff / Cook (3) and Security Guard/ Night Guard (3) for each OSC. Furthermore, financial assistance is also provided to State & UTs for the establishment of OSCs in either rented premises, pre-existing government buildings, or for construction of new building. The responsibility for the effective implementation and monitoring of the OSC scheme lies with the respective State Governments/UT Administrations to ensure its efficient operation.

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Annexure- I

**ANNEXURE REFERRED TO IN PART (b) OF LOK SABHA ADMITTED UNSTARRED QUESTION NO. 5587 FOR 04.04.2025 REGARDING “ONE STOP CENTRES” ASKED BY SHRI K C VENUGOPAL.**

STATE/UT WISE DETAILS OF CASES REGISTERED FOR CRIME AGAINST WOMEN DURING THE YEARS 2020, 2021 AND 2022 (SOURCE: NCRB)

SL	State/UT	2020	2021	2022
1	Andhra Pradesh	17089	17752	25503
2	Arunachal Pradesh	281	366	335
3	Assam	26352	29046	14148
4	Bihar	15359	17950	20222
5	Chhattisgarh	7385	7344	8693
6	Goa	219	224	273
7	Gujarat	8028	7348	7731
8	Haryana	13000	16658	16743
9	Himachal Pradesh	1614	1599	1551
10	Jharkhand	7630	8110	7678
11	Karnataka	12680	14468	17813
12	Kerala	10139	13539	15213
13	Madhya Pradesh	25640	30673	32765
14	Maharashtra	31954	39526	45331
15	Manipur	247	302	248
16	Meghalaya	568	685	690
17	Mizoram	172	176	147
18	Nagaland	39	54	49
19	Odisha	25489	31352	23648
20	Punjab	4838	5662	5572
21	Rajasthan	34535	40738	45058
22	Sikkim	140	130	179
23	Tamil Nadu	6630	8501	9207
24	Telangana	17791	20865	22066
25	Tripura	874	807	752
26	Uttar Pradesh	49385	56083	65743
27	Uttarakhand	2846	3431	4337
28	West Bengal	36439	35884	34738
<b>TOTAL STATE(S)</b>		<b>357363</b>	<b>409273</b>	<b>426433</b>
<b>UNION TERRITORIES:</b>				
29	A&N Islands	143	169	178
30	Chandigarh	301	343	325
31	D&N Haveli and Daman & Diu	61	99	126
32	Delhi	10093	14277	14247
33	Jammu & Kashmir	3405	3937	3716
34	Ladakh	9	18	15
35	Lakshadweep	15	9	16
36	Puducherry	113	153	200
	<b>TOTAL UT(S)</b>	<b>14140</b>	<b>19005</b>	<b>18823</b>
	<b>TOTAL ALL INDIA</b>	<b>371503</b>	<b>428278</b>	<b>445256</b>

**Annexure-II**

**ANNEXURE REFERRED TO IN PART (c) OF LOK SABHA ADMITTED UNSTARRED QUESTION NO.5587 FOR 04.04.2025 ASKED BY SHRI K C VENUGOPAL REGARDING “ONE STOP CENTRES”**

Details of the funds released to OSCs and percentage of funds utilised by the States/UTs during the last five years.

(Amount in lakhs)

S.N o.	State/UT	2019-20		2020-21		2021-22		2022-23		2023-24	
		releas ed	%age of fund utiliz ed								
1	A&N Islands	41.6	71%	38.59	94%	58.22	44%	15.2	29%	135.99	UCN R
2	Andhra Pradesh	260.99	85%	205.05	73%	249.57	79%	72.96	45%	605.58	69%
3	Arunachal Pradesh	134.18	4%	514.14	6%	369.45	5%	40.39	UCN R	847.7	54%
4	Assam	804.09	49%	642.14	73%	650.63	183%	129.61	396%	1755.48	73%
5	Bihar	1046.09	1%	709.66	0%	555.17	UCN R	0	UCN R	0	UCN R
6	Chandigarh	15	151%	33.84	90%	15	200%	49.22	UCN R	16.8	UCN R
7	Chhattisgarh	677.38	74%	353.21	139%	526.86	90%	304.63	25%	882.44	61%
8	DNHDD	0	UCN R	50.39	UCN R						
9	Delhi	390.97	28%	189.05	95%	184.69	121%	138.56	UCN R	184.78	120%
10	Goa	15	UCN R	30.01	UCN R	30.01	UCN R	0	UCN R	0	UCN R

11	Gujarat	679.52	91%	875.17	86%	997.46	64%	386.76	127%	1166.2	66%
12	Haryana	401.92	64%	398.44	86%	385.35	96%	186.75	35%	594.68	78%
13	Himachal Pradesh	317.3	14%	204.05	7%	180.05	83%	18.9	1338 %	403.15	97%
14	Jammu and Kashmir	96.39	39%	218.84	UCN R	323.09	UCN R	0	UCN R	335.96	106%
15	Jharkhand	408.53	UCN R	697.25	7%	506.78	UCN R	0	UCN R	0	UCN R
16	Karnataka	582.04	61%	729.09	94%	513.88	148%	130.88	467%	1054.1	23%
17	Kerala	140.9	95%	243.06	68%	234.41	94%	139.28	82%	0	UCN R
18	Ladakh	0	100%	65.45	33%	30.01	41%	0	UCN R	33.6	UCN R
19	Lakshadweep	20.91	UCN R	7.5	UCN R	15	UCN R	0	UCN R	16.8	UCN R
20	Madhya Pradesh	1670.92	20%	1057.05	42%	921.41	55%	261.55	126%	820.48	137%
21	Maharashtra	669.99	7%	646.2	1%	561.35	UCN R	69.37	470%	1539.69	80%
22	Manipur	248.84	97%	501.94	98%	396.59	191%	543.29	UCN R	268.77	88%
23	Meghalaya	374.3	42%	211.62	85%	276.22	97%	232.77	4%	321.56	95%
24	Mizoram	218.71	101%	172.64	144%	280.33	85%	178.05	UCN R	283.45	104%
25	Nagaland	191.73	166%	329.91	92%	528.92	101%	197.41	UCN R	545.83	63%
26	Odisha	209.35	282%	931.55	90%	739.31	115%	614.67	39%	1084.95	71%
27	Puducherry	43.76	UCN R	72.02	UCN R	67.24	UCN R	18.25	7%	0	UCN R

28	Punjab	351.84	20%	490.61	15%	385.31	UCN R	0	UCN R	389.01	131%
29	Rajasthan	677.12	37%	566.87	58%	941.85	33%	129.59	51%	883.59	101%
30	Sikkim	68.1	98%	66.02	100%	80.8	72%	77.48	UCN R	126.09	61%
31	Tamil Nadu	713.6	75%	1066.6	105%	520.38	135%	697.43	48%	1158.8	85% 8
32	Telangana	624.47	112%	793.39	109%	945.98	102%	1392.6	UCN R	1217.4	81% 1
33	Tripura	60.02	UCN R	162.04	7%	135.75	UCN R	18.21	UCN R	0	UCN R
34	Uttar Pradesh	1231.9	15%	2288.3	1%	1396.7	UCN R	347	210%	1812.7	113% 1
35	Uttarakhand	229.07	43%	273.09	UCN R	263.17	UCN R	153.33	9%	436.75	49%
36	West Bengal	95.46	UCN R	198.9	UCN R	227.32	UCN R	28.41	UCN R	0	UCN R
	Total	13712.04		15983.31		14,494.34		6,572.61		18,972.9	

Note: More than 100% utilization is due to usage of grant released during previous years.

UCNR – Utilization Certificate not received.

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